

**OFFICE OF THE DISTRICT & SESSIONS JUDGE,  
GOMATI JUDICIAL DISTRICT, UDAIPUR.**

No. F. 4(82)-DJ/G/UDP/2017/4507-17

May 25<sup>th</sup> 2017.

**//\_N\_O\_T\_I\_C\_E\_//**

Pursuant to the prayer submitted by the President, District Bar Association, Udaipur, Gomati District (Member of the Selection Committee) the date scheduled for Viva Voce Test on **26/05/2017 at 10.00 A.M** vide Notice No. F. 4(82)-DJ/G/UDP/2017/4427-37 dated May 22<sup>nd</sup> 2017, has been deferred and rescheduled on **10/06/2017 (SATURDAY) at 10.00 A.M** in the Chamber of the District & Sessions Judge, Gomati District, Udaipur.

  
(MEMBER)

(Selection Committee)  
I/C, DISTRICT & SESSIONS JUDGE,  
GOMATI DISTRICT, UDAIPUR.

Copy for information to :-

1. The Registrar General, Hon'ble High Court of Tripura, Agartala;
2. The Addl. District & Sessions Judge, Gomati District, Udaipur;
3. The Chief Judicial Magistrate-cum- Civil Judge (Sr. Div), Gomati District, Udaipur;
4. The President, District Bar Association, Udaipur/ Amarpur, Bar Association;
5. The System Officer, of this establishment for uploading the said Notice in the official website of the Gomati Judicial District;
6. Sri. Haran Ch. Das, Advocate, Amarpur Bar Association, Gomati District;
7. Sri. Santanu Das, Advocate, Amarpur Bar Association, Gomati District;
8. Sri. Jayanta Prasad Deb, Advocate, Udaipur Bar Association, Gomati District;
9. NOTICE BOARD of this establishment; and
10. ORDER BOOK.

  
(MEMBER)

(Selection Committee)  
I/C, DISTRICT & SESSIONS JUDGE,  
GOMATI DISTRICT, UDAIPUR.